

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MACHINE WORKS (INTERNATIONAL) LIMITED - IN CIRP

Was Operating in Manufacturing and Trading Activities

At Motijug House 1, Auckland Place, Kolkata, West Bengal, India, 700017 (Regd. Office Address)

(Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/LLP No.	Machine Works (International) Limited CIN: U02720WB1984PLC037812 PAN : AABCM7407P
2	Address of the registered office	Motijug House 1, Auckland Place, Kolkata, West Bengal, India, 700017
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	As per the Audited Financial Statement for FY 2023-24 (last available), Corporate Debtor has assets situated at (i) Tangra, Kolkata, WB, (ii) Bhadreswar, Hooghly, (iii) Panchanantala, Sanpur, Dasnagar, Opp. Netaji Subhas High School, Howrah 711105, Dasnagar, Howrah and (iv) Motijug House, 1 Auckland Place, Kolkata 700017 (except first floor of the Rear Building) <i>(Note: In absence of information from CD, the details address of asset mentioned at (i) and (ii) could not be provided)</i>
5	Installed capacity of main products/ services	Nil
6	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement for FY 2023-24 (last available), revenue from operation is INR 31.54 lakhs.
7	Number of Employees / Workmen	As per information obtained from EPFO web portal (www.epfindia.gov.in), there are 2 employees of the CD.
8	Further details including last available financial statements (with schedule) of two years, list of creditors are available at URL:	EOI to be submitted in the manner enumerated in the 'Detailed Invitation for EOI' document. The Detailed Invitation for EOI containing the relevant dates; Audited Financial Statement for FY 2022-23 and FY 2023-24 can be obtained by sending email to machineworks.ibc@gmail.com and the List of Creditors can be viewed from IBBI webportal (www.ibbi.gov.in).
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to machineworks.ibc@gmail.com
10	Last date for receipt of expression of interest	22.04.2025
11	Date of issue of provisional list of prospective resolution applicants	02.05.2025
12	Last date for submission of objections to provisional list	07.05.2025
13	Date of issue of final list of prospective resolution applicants	17.05.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.05.2025
15	Last date for submission of resolution plans	21.06.2025
16	Process email id to submit Expression of Interest	machineworks.ibc@gmail.com
17	Details of the corporate debtor's registration status as MSME	Not Available

Sd/-

CA Santanu Brahma

Resolution Professional of Machine Works (International) Ltd. (in CIRP)

IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2025)

AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

for M/s. Machine Works (International) Ltd.

Kolkata, the 7th day of April, 2025.

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4.	Details of place where majority of fixed assets are located	As per the Audited Financial Statement for FY 2023-24 (last available), Corporate Debtor has assets situated at (i) Tangra, Kolkata, WB, (ii) Bhadreswar, Hooghly, (iii) Panchanantala, Sanpur, Dasnagar, Opp. Netaji Subhas High School, Howrah 711105, Dasnagar, Howrah and (iv) Motijug House, 1 Auckland Place, Kolkata 700017, (except first floor of the Rear Building) <i>(Note : In absence of information from CD, the details address of asset mentioned at (i) and (ii) could not be provided)</i>
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6.	Quantity and value of main products / services sold in last financial year	As per Audited Financial Statement for FY 2023-24 (last available), revenue from operation is INR 31.54 lakhs.
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17.	Details of the corporate debtor's registration status as MSME	Not Available

Sd/-
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 IBBI Reg. No. : IBBI/IPA-001/IP-P-01482/2018-19/12251 (AFA valid till 31.12.2025)
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